

- (2) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India (Government of Jammu and Kashmir) for the year ended the 31st March 1988, under article 151 (2) of the Constitution read with clause (c) (iv) of the Proclamation dated the 18th July, 1990, issued by the President in relation to the State of Jammu and Kashmir [Placed in Library. See No. LT - 3690/93]

**Annual Report, Annual Accounts and Review on the working of the Bal Bhawan, Society (India) New Delhi, for the year 1990-91 etc.**

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Bal Bhawan Society (India) New Delhi, for the year 1990-91.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Bal Bhawan Society (India) new Delhi, for the year 1990-91, together with Audit Report thereon.
- (iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Bal Bhawan Society (India) New Delhi, for the year 1990-91.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. Placed in Library. See No. LT - 3691/93]
- (3)(i) A copy of the Annual Report (Hindi and English versions) of the Jamia Millia Islamia, New Delhi, for the

year 1990-91.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Jamia Millia Islamia, New Delhi, for the year 1990-91.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT - 3692/93]

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12.59 1/2 hrs

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha.

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the National Commission for Backward Classes Bill, 1993, which has been passed by the Rajya Sabha at its sitting held on the 22nd March, 1993."

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12.59 1/3 hrs.

NATIONAL COMMISSION FOR BACKWARD CLASSES BILL

**As Passed by Rajya Sabha**

SECRETARY-GENERAL: Sir, I lay on the Table the National Commission for Backward Classes Bill, 1993, as passed by Rajya Sabha, on the 22nd March, 1993.

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